

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA) No.38/BB/2018	For hearing	Sec 230- 232	M/s Vmware Software India limited	Tri Legal Advocates		

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: **MR SHANKH SENGUPTA**  
**MS. ANURADHA AGNIHOTRI**  
**MS. SAHITI GOPALAJOSYULA**  
**i/by TRILEGAL ADVOCATES**

PETITIONER

*agnihotri*

RESPONDENT/s:

**ORDER**

Heard Shri Shankh Senguptas, Ms.Anuradha Agnihotri and Ms.Sahiti Gopalajosyula, learned counsels for the Petitioner. Post the case on 19.-09.2018.

Learned Counsel seek short time to get necessary instructions to the query raised by the Tribunal.

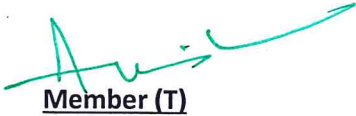
**Member (T)**

Prema Murray – steno

Member (J)

ORDER

Heard Shri Shankh Sengupta, Ms.Anuradha Agnihotri and Ms. Sahiti Gaopalajosyha, learned counsels for the Petitioner. Learned counsel seek short time to get necessary instructions from his client. Post the case on 19.09.2018.



Member (T)

Prema Murray – steno



Member (J)